

4th, 5th and 6th Units of Kalaghat Thermal Power Project

341. SHRI SATYAGOPAL MISHRA:
Will the Minister of ENERGY be pleased to state:

(a) what is the planning of the Central Government for the construction of the 4th, 5th and 6th units of Kalaghat Thermal Power Project; and

(b) details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The scheme for installation of 4th, 5th and 6th unit of 210 MW each at Kola-ghat Thermal Power Station, at an estimated cost of Rs. 28673 lakhs has been accorded techno-economic clearance by the Central Electricity Authority subject to the following conditions:—

(a) In the absence of definite programme of coal production and laying rail line in Sonapur Bazari area of Raniganj coal-fields, revised coal linkage (including transport) from the SLC should be obtained.

(b) Clearance from the Water Pollution Control Board of West Bengal should be obtained.

(c) Clearance from the Smoke Nuisance Control Board of West Bengal to be obtained by WBSEB.

(d) Confirmation of Govt. of West Bengal for handing over the land to CIL in Sonapur Bazari area for development of the mines.

(e) Confirmation from Irrigation Deptt. of West Bengal to hand-over the proposed land to WBSEB for ash disposal.

(f) Adequacy of the flood protection embankments and cost of embankments and cost of the same will have to be reviewed on receipt of advice from the CWC about the highest flood level on 1000 year flood frequency.

In respect of the above conditions, the following confirmations/clearances have been received.

(a) The Standing Linkage Committee have cleared the coal linkage for 3x210 MW Extn. units at Kola-ghat TPS in its meeting held on 19-8-1980 in the timeframe 1986-87, 1987-88 and 1988-89.

(b) The Scheme has been cleared by the Smoke Nuisance Dte. of West Bengal.

(c) The Government of West Bengal have confirmed to extend necessary assistance and take all possible measures in the matter of acquisition of land in Sonapur-Bazari area as may be formally submitted by the CIL for development of mine to be linked with Kolaghat Ext. Project.

(d) Department of Irrigation and Waterways, Government of West Bengal have given 'No objection' to hand over to WBSEB the land belonging to Irrigation and Waterways, Deptt of West Bengal for the purpose of ash disposal for Kolaghat Thermal Extn. Project.

(d) The clearance of the Scheme from the Water Pollution Control Board of West Bengal and the provision of flood protection measures on 1000-year flood frequency basis, are awaited.

As per the tentative programme, the benefits from these units are included in the years 1986-87, 1987-88 and 1988-89, respectively.

Target date of commissioning the Kalaghat Thermal Power Project, West Bengal

342. SHRI SATYAGOPAL MISRA:
Will the Minister of ENERGY be pleased to state:

(a) what was the target date for commissioning of Kalaghat Thermal Power Project, West Bengal; and

(b) what are the reasons for not commissioning K.T.P.P. within the target time?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Target date of commissioning:—

Unit 1 : September, 1978

Unit 2 : March, 1979

Unit 3 : September, 1979.

(b) The reasons as assessed by the Central Electricity Authority, are:—

1. Paucity of funds & heavy floods in 1978.
2. Delay in Placement of orders for auxiliary equipment.
3. Delay in structural steel fabrication and erection.
4. Delay in award of contract for CW System.
5. Labour unrest.

Development of Calcutta TV Centre

343. SHRI SATYAGOPAL MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under the consideration of the Central Government to improve and develop the T.V. Centre at Calcutta; and

(b) details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) Yes, Sir. A scheme for construction of a permanent studio-cum-office building with two studios (instead of one in the present interim set up) has been sanctioned.

(b) The construction work of the permanent building is in hand. The studios are expected to be commissioned by 1983.

Purchase of oil from Open Market

344. SHRI TARIQ ANWAR:

SHRI RAJESH KUMAR SINGH:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government have purchased oil in open market due to its non-availability from Iraq-Iran;

(b) if so, the quantum of oil purchased, the names of the countries from which oil has been purchased and the additional expenditure involved in it;

(c) whether with a view to stop the misuse of petrol and diesel Government would consider introducing rationing of these items; and

(d) if so, when it would be introduced and if not, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) It would not be in the national interest to disclose any details.

(c) There is no proposal to introduce rationing of petroleum products.

(d) Does not arise.

वाराणसी को खाना पकाने की गैस की सप्लाई

345. श्री तारिक अनवर : क्या पेट्रोलियम, रसायन तथा उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली, लखनऊ आदि जैसे महानगरों में खाना पकाने की गैस की सप्लाई को नियमित रखने के लिए वाराणसी तथा ऐसे अन्य नगरों के गैस के कोटे को कम कर दिया गया है ;